GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4019
ANSWERED ON:15.12.2009
POLICE-POPULATION RATIO
Baske Shri Pulin Bihar;Gandhi Shri Feroze Varun;Majhi Shri Pradeep Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there exist a mismatch between the actual strength and the sanctioned strength of the police personnel in various States including Uttar Pradesh;
- (b) if so, the details and the reasons therefor, State-wise in the current year;
- (c) whether the Government proposes to improve the police-population ratio in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. A statement indicating the sanctioned, actual strength and vacancies thereof of police personnel in various States, including Uttar Pradesh, as on 01-01-2008, compiled by Bureau of Police Research & Development (BPR&D) is at Annexure.
- (c) & (d): 'Police' is a State subject as per VII Schedule to the Constitution of India. As such, the responsibility to fill up the vacancies in police and to improve the police-population ratio rests with the respective State Governments. The State Governments have been advised from time to time in various forums by the Ministry to fill up the existing vacancies in police forces.